## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 23-09-2025 To 23-09-2025~All rows are shown

SI No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	3643/2025	PURBAKOLA BOYAN SHILPA SAMABAY SOMITI LIMITED Mobile:9830085325 Email:RAJIBKUMARACHARYYA@GMAIL.COM	RAJIB KUAMR ACHARYYA	31-10-2025	CAVEAT CHECKING NOT DONE
2	CO	3676/2025	DIPANKAR SAHA AND ANR. Mobile:9749314168 Email:BISWARANJANBHAKAT1@GMAIL.COM	BISWARANJAN BHAKAT	31-10-2025	<ol> <li>NO WELFARE LOGO GIVEN IN VAKALATNAMA.</li> <li>INCOMPLETE PARTY ADDRESS</li> </ol>
3	CO	3682/2025	MOHIDUR RAHAMAN Mobile:9593081703	SHIBANI AGARWAL	31-10-2025	TYPE COPY OF HANDWRITTEN ORDERS NOT ATTACHED WITH THE PETITION
4	CO	3683/2025	SANDIPAN CHATTERJEE Mobile:6290245797	SAYANDEEP TAPASWI	31-10-2025	STAMP SUFFICIENT LOGO NOT PRESENT
5	CRR	4380/2025	KISHAN CHHAOCHHARIA Mobile:9903171330 Email:SIMRANMORE.2111@GMAIL.COM	SIMRAN MORE	31-10-2025	TYPED COPY OF THE HAND WRITTEN ORDER COPIES ARE MISSING AND MENTION THE DATE OF POLICE STATION CASE IN THE PETITION.
6	MAT	1714/2025	RAJOSHREE SAHA Mobile:9903224932 Email:BISWASSWAGATA07@GMAIL.COM	SWAGATA BISWAS	31-10-2025	INCOMPLETE FORM FILLED UP
7	SAT	224/2025	GOPAL CHANDRA ROY@GOPAL ROY Mobile:9831681209 Email:SINHACHIRANJIB1985@GMAIL.COM	CHIRANJIB SINHA	31-10-2025	LIST OF DATES NOT PRESENT
8	WPA	23288/2025	NANDITA DAS Mobile:9432325027 Email:ADIOFFICE26@GMAIL.COM	ADITYA SHIT	31-10-2025	FILE HAS BEEN RENAMED TO F-CT-216/2025, DATED-23-09-2025
9	WP.CT	212/2025	EXECUTIVE ENGINEER Mobile:9239064595 Email:KALIDASSAHA4@GMAIL.COM	KALIDAS SAHA	31-10-2025	ADV CERTIFICATE IN PRAYER IN 2ND JUDGE COPY MISSING,CASE NO WRONG IN FORM A
10	WP.CT	213/2025	THE EXECUTIVE ENGINEER, REPT. BY BHUTAN INVESTIGATION DIVISION Mobile:9239064595 Email:KALIDASSAHA04@GMAIL.COM	KALIDAS SAHA	31-10-2025	ADV CERTIFICATE IN PRAYER AND ADV CLERK SIGN IN AFFIDAVIT MISSING IN 2ND JUDGE COPY
11	WP.ST	215/2025	DIPAK KR. ROY AND ORS. Mobile:8420284962	ATINDRANATH MISRA	31-10-2025	1. MUST BE SIGN AT LISTING DATE CORRECTION

SI No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:ADV.ATINMISRA@GMAIL.COM			<ul><li>2. AT 2ND JUDGE COPY ADVOCATE SIGN IS</li><li>MISSING AT ZERO PAGE</li><li>3. AT 2ND JUDGES COPY THROUGH IS MISSING</li></ul>

Printed On 24-09-2025